

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26

Date: - 22.01.2026

Notice

It is notified for the information of all concerned that all the below mentioned miscellaneous applications which were scheduled to be fixed on 23.01.2026 before the Bench comprising Shri Satbeer Singh Godara, Hon'ble Judicial Member, **are hereby adjourned to 27.02.2026.**

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	377	DEL	2025	2018-19	[D] RIYAZ	SMC	SSG/JM	
2	MA	386	DEL	2025	2018-19	[A] HIGH PROFILE SOFTECH PVT LTD	SMC	SSG/JM	
3	MA	387	DEL	2025	2019-20	[D] MUSKAN LOOMTEX PRIVATE LIMITED	SMC	SSG/JM	
4	MA	397	DEL	2025	2018-19	[D] ATUL KUMAR & SONS HUF	SMC	SSG/JM	
5	MA	423	DEL	2025	2019	[D] YOGESH KUMAR GUPTA	SMC	SSG/JM	
6	MA	428	DEL	2025	2012-13	[D] NIRAJ RATHI & SONS HUF	SMC	SSG/JM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	190	DEL	2025	2011-12	[A] M/S DHANASHREE DEVELOPERS P. LTD.	G	SSG/JM	
2	MA	223	DEL	2020	2004-05	[D] M/S. BBC WORLD (INDIA) PVT. LTD.	I-2	SRR/AM	
3	MA	302	DEL	2025	2018-19	[A] RAJESH BHASKAR	A	SSG/JM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	398	DEL	2025	2012-13	[A] JOGINDER PAYLA	A	SSG/JM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	40	DEL	2022	2014-15	[D] SHANTI EDUCATIONAL SOCIETY	G	RJ/AM	
2	MA	275	DEL	2025	2017-18	[A] BABOO RAM HARI CHAND	A	RJ/AM	
3	MA	276	DEL	2025	2018-19	[A] BABOO RAM HARI CHAND	A	RJ/AM	
4	MA	277	DEL	2025	2019-20	[A] BABOO RAM HARI CHAND	A	RJ/AM	
5	MA	278	DEL	2025	2020-21	[A] BABOO RAM HARI CHAND	A	RJ/AM	
6	MA	326	DEL	2025	2013-14	[A] SINGHAL PROP BUILD PRIVATE LIMITED	C	SSG/JM	
7	MA	362	DEL	2025	2004-05	[A] ATUL KUMAR BANSAL	A	SSG/JM	
8	MA	379	DEL	2024	2018-19	[A] PRIYA KHANNA	F	RJ/AM	

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	372	DEL	2025	2018-19	[A] DEEPAK BATRA	B	SSG/JM	
2	MA	440	DEL	2025	2014-15	[A] SUNIL KUMAR JAIN	B	SSG/JM	

This is issued with the approval of the Hon'ble Vice-President (DZ).

Bent
Assistant Registrar
22/01/24